

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar Judicial, Srinagar)**

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**NOTICE**

It is notified for the information of all the concerned that the cases listed before the Vacation Bench presided over by **Hon'ble Mr. Justice Mohan Lal**, in the Srinagar Wing of the High Court, are scheduled to be taken up by his lordship for hearing on **25.01.2023**.

The cause list of the listed cases will be notified in due course.

Dated:-  
23.01.2023.

Sd/-  
Gowhar Majeed Dalal  
Registrar Judicial

Copy to :-

1. Secretary & Bench Secretary to Hon'ble Mr. Justice Mohan Lal, for information.
2. Incharge NIC for uploading the notice on the official website of High Court of J&K and Ladakh.
3. Office file.

Registrar Judicial

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23/1/23